NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 41
IA 382/2023
C.P. (IB)/510(MB)2021

CORAM:
SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **03.04.2024**

NAME OF THE PARTIES: COSMOS CO-OP BANK LTD V/s KIRAN KUMAR JAIN

Section 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Aayush Kothari, Ld. Counsel for the Financial Creditor present. Mr. Sanjay Dubey, Ld. Counsel for the Personal Guarantor present.
2. Ld. Counsel for the Financial Creditor submits that the report has been filed, however, the same is yet to be numbered.
3. Ld. counsel for the Personal Guarantor submits that the reply to the report u/s 99(1) of the Code is ready, however, the same could not be uploaded, since the IA for placing report on record is not yet numbered.
4. The Personal Guarantor is directed to file the reply in the captioned company petition.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

/NP/